

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH

**(through Hybrid Mode)
COURT-I
(SPECIAL BENCH)**

Item No.4

IA No.1616/23

In

CP(IB) No. 116/Chd/Hry/2017

(Admitted)

IN THE MATTER OF:

State Bank of India

...Petitioner

Vs.

Castex Technologies Ltd.

...Respondent

Under Section: 7, IBC 2016, 60(5)

Due to paucity of time, the matter could not be taken up today, hence, adjourned to 09.05.2024.

Sd/-
Court Officer

22.04.2024
Pooja